NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 42(ND)2010 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Subodh Kumar Jain & Ors. V/s. M/s. Valaya Cloathing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

1 AROUSANEWA Adv. REPRESENTATION SIGNATURE

ORDER

Re-notify on 03.11.2016.

(Ina Malhotra) Member Judicial